

Rajesh Kumar Singh

D.H.J.S.

Director (Academics) /  
Chairperson (Officiating)



28/10/24  
DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
Email: dja@nic.in

No. DJA/Trg./SP/Mental Healthcare/1872/2024/5794

26<sup>th</sup> October, 2024

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (SE), Saket
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub.: Sensitization Programme on Various Compliances under the Mental Healthcare Act, 2017 for CJMs/ACJMs/JMs, Public Prosecutors of these Courts, Mental Health Professionals in NCT of Delhi, Officials of Delhi Police, Civil Society Groups, Resident's Welfare Associations & Lawyers on 16<sup>th</sup> November, 2024.

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting a 'Sensitization Programme on Various Compliances under the Mental Healthcare Act, 2017 for CJMs/ACJMs/JMs, Public Prosecutors of these Courts, Mental Health Professionals in NCT of Delhi, Officials of Delhi Police, Civil Society Groups, Resident's Welfare Associations & Lawyers' on 16<sup>th</sup> November, 2024 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 16<sup>th</sup> November, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours sincerely,

Encl.: As above

(Rajesh Kumar Singh)

**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 34381-34389 JOTP/Gaz./PDJ/West/2024

dated 04/11/24

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CJM, West District, Tis Hazari Courts, Delhi
3. The O/o Ld. CJM, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS

(Hemani Malhotra)

Officer Incharge, Judicial Branch/  
District Judge, Commercial Court-02 (West)

**Nomination List for  
Sensitisation Programme on Various Compliances under the Mental Healthcare  
Act, 2017 for CJMs/ACJMs/JMs (including all i.e. General/Mahila Court/NI  
Act/Reliever - 1/4th of Total Strength), Public Prosecutors of these Courts, Mental  
Health Professionals in NCT of Delhi, Officials of Delhi Police, Civil Society Groups,  
Resident's Welfare Associations & Lawyers**

on

16<sup>th</sup> November, 2024

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Vasundhra Chhaunkar	ACJM		North-West	Rohini
2	Ms. Shriya Agrawal	ACJM		South-East	Saket
3	Mr. Mayank Goel	ACJM		East	KKD
4	Ms. Neha Mittal	ACJM	3		Rouse Avenue
5	Ms. Neha Barupal	JM First Class (Mahila Court)	1	North-East	KKD
6	Mr. Shashank Nandan Bhatt	JM First Class	2	West	THC
7	Ms. Ebbani Aggarwal	JM First Class	3	North-West	Rohini
8	Ms. Shikha Chahal	JM First Class (NI Act) Digital Court	3	South	Saket
9	Ms. Abhilasha Singh	JM First Class (Mahila Court)	1	South-West	Dwarka
10	Mr. Divyam Lila	Municipal Magistrate		East	KKD
11	Ms. Deeksha Sethi	JM First Class	3	South-West	Dwarka
12	Ms. Shivli Talwar	JM First Class (Mahila Court)	1	West	THC
13	Mr. Pankaj Rai	JM First Class	1	North-East	KKD
14	Mr. Ankit Karan Singh	JM First Class	8	West	THC
15	Ms. Neha Sharma	JM First Class (NI Act)	4	New Delhi	PHC
16	Ms. Shivangi Vyas	JM First Class (NI Act)		North-West	Rohini
17	Mr. Dev Saroha	JM First Class	1	West	THC
18	Ms. Deepakshi Rana	JM First Class (NI Act)	1	South-East	Saket
19	Mr. Mayank Aggarwal	JM First Class (NI Act)	1	South	Saket
20	Ms. Chakita Srivastava	JM First Class	1	Shahdara	KKD
21	Ms. Seema Nirmal	JM First Class	9	South-East	Saket
22	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
23	Ms. Garima Jindal	JM First Class (NI Act) Digital Court	3	North-West	Rohini
24	Mr. Harjot Singh Aujla	JM First Class (NI Act) Digital Court	1	New Delhi	PHC
25	Ms. Shagun	JM First Class	4	West	THC
26	Mr. Azad Sehrawat	Municipal Magistrate		South-West	Dwarka
27	Mr. Raj Kumar Singh	JM First Class	5	Central	THC
28	Ms. Anshul Agnihotri	JM First Class (NI Act)	3	South-East	Saket
29	Mr. Anubhav Bijalwan	JM First Class (NI Act)	3	Central	THC
30	Mr. Shiv Kumar	JM First Class (NI Act) Digital Court	1	South-West	Dwarka
31	Mr. Nitin Shah	JM First Class (NI Act) Digital Court	8	South-West	Dwarka